

Mr. P.K. Padhi

CAT/137/II

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(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... W.M.9 1996

Muralidhar Sahoo ....., Applicant(s)

..... Versus ....., Respondent(s)

Sr. No.	Date	Order with Signature
	26.6.96	REGISTER <i>San</i> Registrar
1	27-6-96	Shri P.K.Padhi, counsel for the applicant, request <del>xx</del> for adjournment. Adjourned to 8.7.1996. <i>Aue..</i> Vice-Chairman <i>Manasw</i> Member (Admn.)
2	8.7.96	Shri P.K.Padhi for the applicant states that he has to take instructions from his client. Adjourned to 19.8.1996. <i>Manasw</i> MEMBER (ADMINISTRATIVE)
3	18.7.96	Heard Shri P.K.Padhi, learned counsel for the petitioner, and Shri Ashok Mohanty, learned Senior Standing Counsel. As prayed for by Shri Padhi, it is directed that in future whenever there is a vacancy in or around the jurisdiction of Respondent 3, the applicant's case may be considered, provided his name is sponsored by the Employment Exchange. With this observation and direction, the application is withdrawn and treated as dismissed. M.A.492/96 is also disposed of accordingly. <i>Manasw</i> MEMBER (ADMINISTRATIVE)